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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/18/2017  
NAME OF THE PETITIONER(S) : S. MURUGANANDHAM  
NAME OF THE RESPONDENT(S) : CHICKO FOODS PRIVATE LIMITED  
UNDER SECTION : 237(b), 397/398, 402, 403 and 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

P. C. NAVEEN KUMAR  
for M/s Anand, Sany and Dhruva

for A<sup>th</sup> Respondent

P. C. Naveen Kumar

CT. SELVAMANI ACA  
Chartered Accountant

PETITIONER

*[Signature]*

**ORDER**

Mr. C.T. Selvamani, ACA representing the Petitioner present. Mr. P.C. Naveen Kumar, counsel for R-4 present. The affidavit showing proof of service of notice on R-5 and R-6 has not been filed. At request of counsel for R-4, time is enlarged for filing counter and also the affidavit on the next date of hearing. Put up on 18.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)